

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.180/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		Smt Biva Pyne-Vs-Findon Company Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Deepnath Roy Chowdhury
2. Soumitra Sengupta

Advocates
for Petitioner
[Signature]
07/11/17

ORDER

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

No time left.

List on 19/12/2017 along with the pending I.A.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)